

of interest shown by the authorities to complete the most needed project and left it halfway;

(b) if so, details of the project together with reasons for leaving it halfway;

(c) steps taken to ensure completion of the project; and

(d) if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):

(a) to (d). After completing about 75 per cent of the work of widening of Pankha Road, the contractor to whom the work was allotted made poor progress. Therefore, his contract was terminated. Work has been recently reallocated to another contractor and it is now in progress.

Cases of Escape from Nari Niketan, Delhi

4255. SHRI NAWAL KISHORE SHARMA: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether there have been many cases of escape from the Nari Niketan located in Delhi near Tihar Jail;

(b) if so, the number of inmates of Nari Niketan escaped during the last three years upto 30 November, 1981 and how many of those have since been traced;

(c) the reasons for their escape;

(d) whether some complaints were received about the management of Nari Niketan and maltreatment with the inmates; and

(e) the reaction of Government thereto and whether any enquiry has been conducted in the affairs of Nari Niketan and if so, with what results?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). Nari Niketan is an institution for women in Social and Moral danger. No case under the Suppression of Immoral Traffic in Women and Girls Act has escaped from the Institution during this period. However, during the last 3 years upto 30-11-1981, 24 girls/women referred by Court or the Police on other grounds escaped, out of whom five have since been traced.

(c) to (e). There have been some allegations to that effect made out in a Writ Petition before the Supreme Court. The report of Panel of Enquiry appointed by the Supreme Court is before them. Hence the matter is sub-judice. Some of the important steps taken include setting up of the Board of Visitors, improvement in living conditions and effective segregation of various categories of inmates for the purpose of institutional care and treatment.

राज्यवार छात्रों की संख्या

4256. श्री जयपाल सिंह कश्यप : क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि देश में इस समय प्राथमिक हाई स्कूल, इन्टर तथा डिग्री कक्षाओं में पढ़ रहे छात्रों की राज्यवार संख्या क्या है ?

रेल तथा शिक्षा और समाज कल्याण मंत्रालयों तथा संसदीय कार्य विभाग में उपमंत्री (श्री मल्लिकार्जुन) : राज्य सरकारों से उपलब्ध अद्यतन सूचना के आधार पर अपेक्षित सूचना दर्शाने वाला एक विवरण संलग्न है ।